countries in the different wings of the Defence Department;

- (b) if so, on what terms and conditions; and
- (c) whether any reciprocal facilities are envisaged thereunder?

The Minister of State in the Ministry of Defence (Shri B. E. Bhagat):
(a) Yes, Sir.

- (b) The cost of training is ordinarity paid for by the countries concerned.
- (c) Reciprocal arrangements exist only with some countries which are in a position to offer training which can be made use of by our personnel. In other cases, the countries concerned do not have the training facilities which can be made use of by our personnel and hence the question of reciprocal facilities does not arise.

Racial Discrimination and Colour Bar in Africa

*891. Shri K. Lakkappa: Shri A. Sreedharan: Shri Mangalathumadom;

Will the Minister of External Affairs be pleased to state

- (a) whether the Government of India discussed with Dr Kenneth Kaunda, the President of the Republic of Zambia, the ways and means to eradicate racial decrimination and colour bar in Africa; and
- (b) if so, whether any concrete plan has been evolved?

The Deputy Minister in the Ministry of External Affairs (Shrl Surendra Pal Singh): (a) and (b) Discussions with the President of Zambia among other matters considered the problem of racial discrimination and colour bar in Africa Opportunity was however, taken to emphasise the strong condemnation of both Governments of the racialist policies pursued by the Government of South Africa and of the raciat minority regime in Zimbabwe Both sides also agreed that South Africa had forfeited all legal

authority to administer South West Africa after the adoption of the U.N. Resolution terminating South Africa's mandate over that territory. The Joint Communique which issued at the conclusion of these talks records the attitude of the two Governments to these issues.

Indian Contingent with UNEF in Gaza

- *892. Shri Indrajit Gupta: Will the Minister of External Affairs be pleased state.
- (a) whether there is any proposal to bestow any special honours on the Indian contingent of UNEF in Gaza as a mark of the Nation's appreciation; and
- (b) whether any expression of regret has since been formally made by the Israeli Government for the attacks made on the Indian contingent?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) While there is no such proposal, Government have already approved the acceptance and wearing of the United Nation; Emergency Forces Medal by our Defence Services personnel who served with the UNEF, in accordance with the Regulations prescribed by the United Nations.

- (b) While the Israeli Government have expressed regret at the incidents, they have disavowed responsibility for the deliberate infliction of casualties. Government are not satisfied with this disavowal and after investigations which are at present proceeding in this matter are completed, a reply will be sent to the Israeli Government.
- U.S. Reaction to Comments made by the Prime Minister re, Food and Economic Aid Policies

*593. Shri D. N. Patedia: Will the Minister of External Affairs be pleased to state:

(a) whether Government are sware of the adverse reaction of the U.S.